

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2749
TO BE ANSWERED ON 17.03.2025

Pending Forest Claims

2749. ADV GOWAAL KAGADA PADAVI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of claims on forest land in Nandurbar Lok Sabha Constituency which have been settled and the details thereof;
- (b) the details of forest claims which are still pending in Nandurbar Lok Sabha Constituency along with the time by which the said claims will be approved;
- (c) the details of total number of claims on forest land which have not been settled in the entire country, State-wise including the State of Maharashtra; and
- (d) whether the Government is taking any steps for the settlement of pending claims on forest land and if so, the details of steps being taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

- (a) As per the information received from the State of Maharashtra, the details of the claims under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 in Nandurbar Lok Sabha Constituency is as follows:

Name of the District	Individual forest rights claims approved	
	No.	Area (in ha)
Nandurbar	27,213	37,742.76
Dhule	39,069	24288.75
Total	66,282	62,031.51

- (b) to (d) As per information received from State Government, 1925 number of forest rights claims are pending in Nandurbar Lok Sabha Constituency. The state wise details of individual and community forest rights claims pending in the country are placed at **Annexure-I and II** respectively.

As per the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and Rules thereunder, responsibility for implementation of

the Act lies with the States/UTs. The Ministry of Tribal Affairs is the nodal Ministry for monitoring the implementation of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006. The Ministry of Tribal Affairs has issued various guidelines and advisories to the State/ UTs Governments for effective implementation of the Act.

Annexure I

Annexure referred to in reply to part (b) to (d) of the Lok Sabha Unstarred Question No. 2749 due for answer on 17.03.2025 regarding ‘Pending Forest Claims’

**State/UT wise details of total number of individual forest claims on forest land that have not been settled
(for the period ending 31.01.2025)**

Sl. No.	States	No. of individual forest claims received	No. of claims pending for settlement
1.	Andhra Pradesh	284,870	1,496
2.	Assam	148,965	91,640
3.	Bihar	8,022	3,686
4.	Chhattisgarh	888,028	12,046
5.	Goa	9,758	8,769
6.	Gujrat	182,869	84,580
7.	Himachal Pradesh	4,880	4,313
8.	Jharkhand	107,032	20,796
9.	Karnataka	288,549	24,508
10.	Kerala	44,455	2,635
11.	Madhya Pradesh	585,326	8,209
12.	Maharashtra	397,897	27,743
13.	Odisha	691,757	86,235
14.	Rajasthan	113,162	481
15.	Tamil Nadu	33,119	5,384
16.	Telangana	651,822	328,343
17.	Tripura	200,557	3,841
18.	Uttar Pradesh	92,577	68
19.	Uttarakhand	3,587	0
20.	West Bengal	131,962	185
21.	Jammu & Kashmir	33,233	77
Total		4,902,427	715,035

Annexure II

Annexure referred to in reply to part (b) to (d) of the Lok Sabha Unstarred Question No. 2749 due for answer on 17.03.2025 regarding ‘Pending Forest Claims’

State/UT wise details of total number of community forest claims on forest land that have not been settled
(for the period ending 31.01.2025)

Sl. No.	States	No. of community forest claims received	No. of claims pending for settlement
1.	Andhra Pradesh	3,294	8
2.	Assam	6,046	4,569
3.	Bihar	0	0
4.	Chhattisgarh	53,949	1,449
5.	Goa	378	362
6.	Gujrat	7,187	64
7.	Himachal Pradesh	539	393
8.	Jharkhand	3,724	117
9.	Karnataka	5,940	386
10.	Kerala	991	434
11.	Madhya Pradesh	42,187	2,020
12.	Maharashtra	11,259	447
13.	Odisha	28,262	19,500
14.	Rajasthan	5,213	207
15.	Tamil Nadu	1,548	64
16.	Telangana	3,427	1,024
17.	Tripura	164	0
18.	Uttar Pradesh	1,162	0
19.	Uttarakhand	3,091	0
20.	West Bengal	10,119	179
21.	Jammu & Kashmir	12,857	69
Total		201,337	31,058